

Letter No....4.3...

SO(R81)

From:

Rajesh Kumar Vaish

Principal District & Sessions Judge,

Godda.

13/01/52 M

To,

The Registrar General Hon' ble High Court of Jharkhand Ranchi.

Sub: Data/information of Commercial Courts for implementation of the provisions of the Commercial Courts, Commercial Division and Commercial Appellate of High Courts Act 2015 as amendment Ordinance, 2018.

Dated, Godda the 08th day of January, 2025

Sir,

In compliance with the Hon'ble Court's letter No: 260/R&S Dated 16-08-2022. I am sending herewith information related to cases instituted, disposed of, pending in the Commercial Appellate Courts, Commercial division, for the month of December-2024 of Godda Judgeship in prescribed format.

Schedule Format for Statistical Data (Rule 3)

Sl.No.	Pending (on the 1 st day of month of December 2024 Nil	instituted (during the month as per	Total cases pending in the court (on the last day of the month as per column 3) Nil	disposed (during the month as per	no. of days taken to
02	Nil	Nil	Nil	Nil	N.A

This is for your kind information and needful.

Yours faithfully,

Principal District & Sessions Judge,

Godda

Probably with